3235. SHRI VEERSHETTY MOGLAPPA KUSHNOOR:

SHRI H. HANUMANTHAPPA:

Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question No. 1686 given in the Rajya Sabha oh the 20th November, 1986 and state:

- (a) what are the details of the amount spent so far on the atomic power plant being set up at Kaiga in Karnataka; and
- (b) what is the probable date for completion of the project and whether the plant is expected to run to full capacity after completion; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN) DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) A total of Rs. 36. 40 crores have been spent upto October 1986 towards advance procure-mert of long time-cycle components, site investigation works and development of infrastructure facilities at Kaiga

(b) The two units of 235 MW each at Kaiga Atomic Power Project are she-dtifed to be completed by 1994-95. Both the units are expected to run at their rated capacity.

Arrest of persons involved in assassination of General A. S. Vaidya, Lalit Maken and Arjnn Das

- •236. SHRI B. SATYANARAYAN REDDY; Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that all the assissin_s and their travel agents involved in the assassination of General A. S. Vaidya, Lalit Maken and Arjun Das ha"e been arrested; and

(b) if so, what are the details of the arrests, the activities of the assassins and dieir travel agents and whether they have any foreign connections and have been getting foreign assistance in execution of their crime plans and the details thereof?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Two persons have been apprehended in the case of murder of General A. S. Vaidya. One of them has been identified as one of the Killers of Shri Lalit Maken and Shri Arjun Das. Four travel agents have been arrested. Efforts are continuing to arrest the other accused person in these cases.

Complaints of Non Functioning of Direct Dialling Telephone in Bombay

- 3237. SHRI NARESH C. PUGLIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Govehrnment have received any complaints to the effect that the direct dialling system of telephone at Bombay and the telephone system bet ween Bombay-Chandrapur, Chandrapur-Nagpur frequently remain out of order;
- (b) if so, what are the reasons therefor; and
- (c) what steps are proposed to be taken to improve the system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) No, Sir. No complaints have been received. The performance of telephone system between Bombay-Chandrapur and Chandrapur-Nagpur is satisfactory.

- (b) Does not arise.
- (c) System performance is normal. Close watch is, however, being maintain satisfactory level of mance.